NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 38/(MAH)/2016 In CA 13/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: Mrs. Vandana V Chalke

Mrs. Smita A Yeole

SECTION OF THE COMPANIES ACT: 241-242 r/w 244 of the Companies Act, 2013.

S. No. NAME **DESIGNATION** SIGNATURE Mr. Bharadwaj Counnel
a/w Navned
Wazahwar

Wazahwar

Spenta Havewala - Advocate on
behalf of Respondent Mo. Iff
i/b. M/s. Federal &
Rashmikant.

Order

CA NO.13/2016 IN CP No.38/241-242 r/w.244/NCLT/MB/MAH/2016

At request of the parties, list this matter for hearing along with main Company Petition on 6.2.2017.

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The Respondent Counsel is hereby suggested to take inspection on the offer made by the Petitioner Counsel.

List this matter for final hearing on 6.2.2017.

Sd/-

B.S.V. PRAKAŠH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)